

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-506**  
IB-225/ND/2022

**IN THE MATTER OF:**

Mr. Dharampal Singh Rawat & Ors.

....Applicant

**Vs.**

M/s Realanchors Developers Pvt. Ltd.

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sahil Sethi, Mr. Samriddh Bindal, Ms. R Aggarwal

For the Respondent : Adv Arpit Singh Arora

**ORDER**

List this matter before the Regular Bench on **31.03.2023.**

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(SHRI ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**